

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Remuneration/examination duty charges to the Invigilators Staff deputed for smooth conduct of various examination conducted by the High Court of Jammu & Kashmir and Ladakh.

## C I R C U L A R

No. 13 of 2025/RG/NG-488-(I) Dated: 16-09-2025

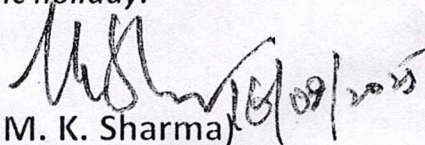
The Recruitment Cell of the High Court of Jammu & Kashmir and Ladakh is conducting Computer Based Examinations and other related tests/examination for filling up different categories of posts under Direct Recruitment category through the Agency which is on the panel of the High Court, and for smooth conduct of such examinations/tests in different examination centers hired by the agency or the High Court for the said purpose, sufficient number of staff members are being deputed as invigilating staff for conduct of these examinations/tests.

That in case an Officer/official is deputed for invigilating duty on a working day at Jammu or Srinagar cities, he cannot claim remuneration/honorarium for performing such duties. However, in case of duty on a public holiday, such an employee would be entitled to payment of remuneration/examination duty fee/refreshment charges.

*Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff duly approved by Hon'ble the Chief Justice, it is hereby ordered that an amount of Rs. 1500/- per day in case of Gazetted Officers and Rs. 1000/- per day in favour of Non-Gazetted officials is hereby fixed as examination duty charges. The same shall be reimbursed out of the Account Head maintained by the Registrar Recruitment.*

Note: *However, no examination duty charges shall be payable to the invigilating staff for the day which is not a public holiday.*

By order.

  
(M. K. Sharma)

Registrar General (O)

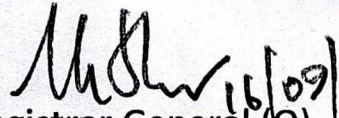
No: 61160-80 of 2025/RG/NG Dated 16-09-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, Jammu & Kashmir Judicial Academy, Moominabad, Batamaloo, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar



7. Registrar Recruitment, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Srinagar  
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for  
uploading the same on the official website of the High Court.
10. Accounts Officer, High Court Wing, Jammu/Srinagar for information.
11. Naazir, High Court Main Wing, Sriangar  
.....for information and necessary action.
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
13. Order Book

  
Registrar General (O) 16/09/2015